

## Declaration regarding Food Safety Management System (FSMS)

(To be given on the Letterhead of the FBO/Firm/Company)

I/We, \_\_\_\_\_, as [Proprietor/ Partner/ Director/ Authorised Signatory of M/S \_\_\_\_\_], located at \_\_\_\_\_ of \_\_\_\_\_ <Name of the State/UT> \_\_\_\_\_, hereby declare that:

1. I am/ We are an applicant for new license/ conversion of existing license/ modification of existing license/ renewal of existing license under the Food Safety and Standards Act (FSS Act), 2006.
2. The nature of business of my/our firm is (fill in whatever is applicable):
  - (a) Manufacturer/Repacker of \_\_\_\_\_<Name of product(s)>\_\_\_\_\_ (as mentioned in the product description of the online Form B);
  - (b) Importer of food products allowed under the FSS Act, 2006 and the Rules and Regulations thereunder;
  - (c) Storage/Retail/Hotel/Restaurant of \_\_\_\_\_<Name of the broad categories as mentioned in the product description of the online Form B> \_\_\_\_\_.
3. I/ We have a food safety plan to ensure that the articles of food, as mentioned above, satisfy the requirements of the FSS Act, 2006 and the Rules and Regulations thereunder.
4. I/ We further undertake that I/ We shall put in place a Food Safety Management System (FSMS) and get the same certified from an Accredited Agency as soon as the Accredited agencies are notified by the Food Authority;
5. Our facility shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the Food Safety and Standards (Licensing and Registration of Food business) Regulations, 2011.

	Signatures of the Authorised Signatory with Stamp/ Seal
	Name: _____
Place: _____	Address: _____
Date: _____	Contact Nos: _____